GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:77 ANSWERED ON:02.03.2010 COMMODITIES UNDER PDS Chitthan Shri N.S.V.;Ponnam Shri Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government allocate various commodities including foodgrains, sugar, kerosene etc.as per the requirement of the States under the Public Distribution System/Targeted Public Distribution System/Antodaya Anna Yojana;

(b) if so, the details thereof indicating the total allocation and off take of various commodities during each of the last three years and the current year, State-wise;

(c) whether the Government has included/proposes to include essential commodities like pulses and edible oils for distribution under PDS; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c) & (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.77 DUE FOR ANSWER ON 02.03.2010 IN THE LOK SABHA.

(a) to (b): Under Targeted Public Distribution System (TPDS), Government allocates wheat, rice, coarse grains and sugar to State/ Union Territory(UT) Governments for distribution to ration card holders through Fair Price Shops (FPSs) and subsidized Kerosene oil (SKO) through Kerosene dealers.

Allocation of food grains under the Targeted Public Distribution System (TPDS) is made for BPL and AAY families on the basis of 1993-94 poverty estimates of the Planning Commission projected on the population estimates of Registrar General of India as on 01.03.2000 or the number of families actually identified and ration cards issued by State Government, whichever is less.

Allocations of foodgrains (Rice and wheat) are made @ 35 kg per family per month to all accepted 6.52 crore Below Poverty Line (BPL) families including 2.43 crore Antyodaya Anna Yojana (AAY) families. Foodgrains are also allocated for Above Poverty Line (APL) families between 10 and 35 kg per family, per month, depending upon the availability of foodgrains in the Central Pool.

From 01.02.2001, levy sugar is allocated to State & UT Governments only for BPL/AAY families @ 500 grams per person per month except in North-Eastern States, hilly States and Island territories where allocation is made @ 700 grams per person per month for BPL as well as APL families.

The State-wise details of allocation and off take of foodgrains (rice and wheat) for the years 2006-07, 2007-08, 2008-09 and 2009-10 (upto December, 2009) are given in Annex-I.

The State-wise details of levy sugar allocated to States/UTs for the years 2006-07, 2007-08, 2008-09 and 2009-10 (upto March, 2010) are given in Annex- II. The actual lifting of levy sugar against the allocation made to States/UTs has not been reported by them.

The State-wise details of allocation and offtake of kerosene oil for the years 2006-07, 2007-08, 2008-09 and 2009-10 are given in Annex- III & IV.

(c)&(d): There is no proposal to make allocation of commodities other than foodgrains, sugar and Kerosene oil for distribution under TPDS. However, in order to cushion consumers against price rise in pulses and edible oils, the Central Government is allocating imported edible oil and pulses to the State/UT Governments as per their requirements at a subsidy of Rs.15/- and Rs.10/- per Kg. respectively for distribution to the ration card holders/consumers.

In addition to the commodities allocated by Central Government under TPDS, State/UT Governments may organize distribution of additional essential commodities through fair price shops and other outlets.